

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(7)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

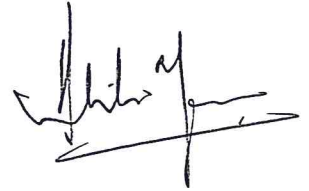
APPLICATION NUMBER :  
PETITION NUMBER : CP/653/(IB)/2017  
NAME OF THE PETITIONER(S) : EASTSUN TEXTILES MILLS  
NAME OF THE RESPONDENT(S) : BALU SPINNING MILLS PVT LTD  
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1 Ambika Menon

Counsel for petitioner



2 GURU DHANANSAI  
FOR VIDYA SHANKAR

COUNSEL FOR  
CORPORATE DEBTOR



**ORDER**

Counsels for both the parties are present. It has been submitted that the parties are engaged in discussion towards the possibilities of amicable settlement as is claimed by the Petitioner and prayed for time. At request, time is enlarged. Put up on 22.12.2017 at 10.30 A.M.

ghk

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MEMBER (JUDICIAL)